

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-8/2023/12347/A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Rubina Sarmah,
Presiding Officer, Industrial Tribunal,
Silchar, Cachar.

Dated Guwahati, the rd 22 December, 2023.

Sub:- **Commuted leave.**

Ref:- Your letter No. ITS.07/2023/199 Dated 06.12.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **thirty one days of commuted leave from 01.11.2023 to 01.12.2023** (suffixing 02.12.2023 to 03.12.2023; 04.12.2023 and 05.12.2023 being joining time leave), **along with station leave permission, from 01.11.2023 till the afternoon of 06.12.2023.**

Yours faithfully,

Sd/-
JT. REGISTRAR (VIGILANCE)

Memo No. HC. VII-8/2023/12348-12349/A, dated , 22-12-23

Copy to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29, for information. (Copy of duly filled in leave application in the prescribed format is enclosed herewith)
- ✓ 2. The Project Manager, Gauhati High Court.

Sd/-
JT. REGISTRAR (VIGILANCE)